

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 115
Cont. (IBC) No. 03/425/JPR/2022
In
CP No. (IB)- 02/9/JPR/2021
Under Section 425 of IBC, 2016

In the matter of:

Mr. Madhur Jindal

...Petitioner

Versus

Mr. Kamal Kumar Jain, RP

...Contemnor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.

For the Contemnor : Kamal Kumar Jain, RP

ORDER

List the matter on 27.03.2023.

Sd.

(Prasanta Kumar Mohanty)
Technical Member

Sd.

(Deep Chandra Joshi)
Judicial Member

March 15, 2023